

## सु च ना

जिल्हा न्यायालय, बुलडाणा

भरती प्रक्रिया - २०१८

पद - लघुलेखक (निम्न श्रेणी)

मा. उच्च न्यायालय, मुंबई यांनी मंजूर केलेली लघुलेखक (निम्न श्रेणी) पदासाठी निवड / प्रतिक्षा यादी खालील प्रमाणे. सदर निवड / प्रतिक्षा यादी प्रसिध्द केलेल्या तारखेपासून २ (दोन) वर्षापर्यंत वैध राहिल.

सदरहु यादी खालील दिलेल्या संकेत स्थळावर उपलब्ध राहिल

१) <http://court.mah.nic.in>

२) <https://districts.ecourts.gov.in/buldhana>



आदेशावरून

*Bhambh*  
21/9/18

प्रबंधक

जिल्हा न्यायालय, बुलडाणा.

**District Court, Buldana Recruitment 2018**  
**Approved Select / Wait list**  
**Post – Stenographer (L.G.)**

SR. No.	DCR NO.	NAME OF CANDIDATES
01	DCR412230	MOHSIN LAL KHAN
02	DCR59188	SHAIKHIMRAN ABDUL RAUF
03	DCR41849	AMAR BHARAT TATHE
04	DCR144751	AMOL SUDHAKAR KHARAT
05	DCR422260	DATTATRAY MOHAN MIRGE
06	DCR41854	PRAVIN KISAN INGLE
07	DCR89465	BALKRISHNA MADHUSUDAN SHILWANT
08	DCR14556	AMIT AMBADAS THOLBARE
09	DCR468660	RUPESH ASHOK DANDGE
10	DCR28435	YOGESH SUDHAKAR MULEY
11	DCR301950	SAGAR VILAS UMBARKAR

Date : 21/09/2018  
Place : Buldana



By Order

*T. B. Harimdy*  
21/9/18  
Registrar  
District Court, Buldana

**Note :**

- 1) The above Select/Wait list is valid only for the period of two years from the date of notification i.e. from today.
- 2) The appointment of the above candidates shall be subject to following conditions.
  - a) Their appointment will be on ad-hoc basis.
  - b) The Candidates who have not clearly secured the bench mark (30% for reserved category and 35% for open category) in both Marathi & English Dictation and Typing tests, as the case may be, will have to pass the requisite tests afresh, within a period of one year, from the date of their respective appointments.
  - c) These candidates shall also give undertaking to the effect that their appointment is on Ad-hoc basis and they will be discharged from service if they fail to clear the requisite tests as stated in condition (b), within a period of one year from the date of their respective appointments.